

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5374
ANSWERED ON:30.04.2002
WELFARE OF PRIMITIVE TRIBALS
N.T. SHANMUGAM

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Union Government have provided adequate funds during the current financial year for the welfare of primitive tribals in the country;
- (b) if so, the details thereof alongwith benefits given to these primitive tribals and their presnt standard of living; and
- (c) the steps taken for their upliftment?

Answer

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) to (c) Yes, Sir. The States/UTs have been requested to allocate adequate funds from Central Sector/Centrally sponsored and State Plan Schemes for the socio-economic development of Primitive Tribal Groups (PTG). In addition 100% central assistance is provided to the State/UTs/NGOs under the Central Sector Scheme of 'Development of PTGs for the items/activities though very crucial for the survival, protection and development of PTGs are not specifically catered to by any existing scheme. Under this scheme an amount of Rs.20.00 crores has been provided in the budget during current financial year.